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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 577/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: Deema Holiday Apartment Pvt. Ltd.  
V/s  
ROC, Goa

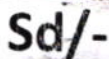
SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
41	Adv. Zhitel Ekawade	Advocate for Petitioner	

**ORDER**

**CP 577/252/NCLT/MB/MAH/2017**

At request of the parties, list this matter on 3.1.2018.



**V. NALLASENAPATHY**  
Member (Technical)



**B.S.V. PRAKASH KUMAR**  
Member (Judicial)